

COURT – I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Review Petition No. 6 of 2012 in
IA No. 134 of 2012
in
DFR No. 891 of 2011**

Dated :2nd July, 2012

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Haryana Vidyut Prasaran Nigam Ltd. ... Appellant(s)

Versus

**Haryana Electricity Regulatory Commission
Panchkula & Ors. ...Respondent(s)**

**Counsel for the Appellant(s): Mr. Pratham Kant with
Mr. S.B. Moudgil, Mr. S.K. Agarwal,
Mr. Pushpendra Singh (Reps.)**

ORDER

Post the matter on **03.07.2012.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/vs